NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.A. No.906/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.01.2018

NAME OF THE PARTIES: Percept Waterproofing Services Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
17	Mahegh Daaji	Proditicity	Falob
,		Company	1 Carrie
		Secretary	

<u>COMMON ORDER</u> <u>CSA 906/230-232/NCLT/MB/MAH/2017</u> <u>CSA 910/230-232/NCLT/MB/MAH/2017</u>

By order of the Bench, Adjourned to **02.02.2018**.

Sd/-

BHASKARA PANTULA MOHAN Member (Judicial) Date : 12.01.2018

Sd/-

M.K. SHRAWAT Member (Judicial)

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